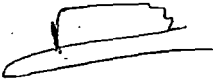
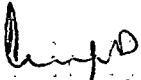
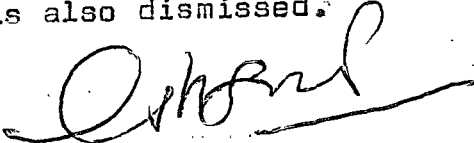


C.A.T. Bench, Jaipur

Date of Order	Orders
12.8.02	Mr. P.W. Shah - Counsel for the applicant on the prayer of the learned counsel for the applicant, the case is adjourned for 23-9-02. Be noted, on that date, no further adjournment shall be granted.  (M.L. CHAUHAN) Member (Judicial)  (H.O. GUPTA) Member (Administrative) <u>O.A. No. 297/2002 & M.A. No. 273/2002</u> <u>23.9.2002.</u> None present for the applicant today. On the last date of hearing it was clearly stated in the order that no further adjournment shall be granted. 2. The O.A. is dismissed for default. The M.A. No. 273/2002 is also dismissed.  (A.P. Nagrath) Administrative Member  (G.L. Gupta) Vice Chairman.

copy sent to
applicant
vide 138
dated 7.10.02